

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated- Guwahati, the 1<sup>st</sup> November, 2018

No.HC.VII-167 (Pt.-IV)/2014/6187/A.### Hon'ble the High Court has been pleased to nominate the following Judicial Officers to participate in a training course on "**Cyber Crime & Law Awareness Programme for Public Prosecutor & Judicial Office**", scheduled to be held from **12.12.2018 to 14.12.2018 at the Central Detective Training Institute, Kolkata –**

Sl. No.	Name	Designation	Contact Details
1.	Smti Manju Bordoloi	Chief Judicial Magistrate, Golaghat	e-mail: <a href="mailto:cjm.golaghat123@gmail.com">cjm.golaghat123@gmail.com</a> <a href="mailto:dj-golaghat@nic.in">dj-golaghat@nic.in</a> <a href="mailto:golaghat.session@gmail.com">golaghat.session@gmail.com</a>  Mob. No. 096780-70720 086383-37200
2.	Shri Pritish Choudhury	Deputy Registrar (Vigilance), Gauhati High Court, Guwahati	e-mail: <a href="mailto:prishchoudhury857@gmail.com">prishchoudhury857@gmail.com</a>  Mob. No. 081330-15665

The Officers are to attend the programme accordingly.

By order,  
Sd/- Dhruvad Kashyap Das  
Registrar (Judicial)  
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-IV)/2014/6188 - 6198/A dated 01.11.2018

Copy forwarded for information and necessary action to:

1. The Director, Central Detective Training Institute, Bureau of Police Research & Development, Park Circus, 30, Gora Chand Road, Kolkata- 700014
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) They will be entitled to T.A. & D.A. as admissible under the Rules.

4. The Registrar (Vig. /Admn.), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

6. The District & Sessions Judge, Golaghat. **He is requested to inform the nominated participant of his District accordingly.**
7. The Joint Registrar, Judl. / PM & P / Recruitment, Gauhati High Court, Guwahati
8. Smti Manju Bordoloi, Chief Judicial Magistrate, Golaghat
9. Shri Pritish Choudhury, Deputy Registrar (Vigilance), Gauhati High Court, Guwahati
10. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.
11. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

  
Registrar (Judicial)

11.11.18  
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